

(c) The MoEF&CC is supplementing the efforts of the State Governments in abatement of pollution in rivers under the scheme of National River Conservation Plan (NRCP) on a cost sharing basis between Central and State Government. So far, under the scheme, polluted stretches of 32 rivers in 76 towns spread over 14 States have been covered and sewage treatment capacity of 2472.43 MLD has been created.

### **High pollution areas under NCAP**

2769. SHRI NARAYAN LAL PANCHARIYA: Will the Minister of ENVIRONMENT, FOREST AND CLIMATE CHANGE be pleased to state:

- (a) whether Government drawn a roadmap for National Clean Air Programme (NCAP);
- (b) if so, the details thereof and if not, the reasons therefor;
- (c) whether Government has identified any high pollution areas under the Programme;
- (d) if so, details thereof and if not, the reasons therefor;
- (e) whether Government has prepared any graded action plan for implementation in high pollution areas; and
- (f) if so, details thereof and if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE (DR. MAHESH SHARMA): (a) and (b) In order to address the increasing air pollution across the country in a comprehensive manner, Ministry of Environment, Forest and Climate Change has finalized the National Clean Air Programme (NCAP) as a pan India medium term five-year national level strategy to tackle the increasing air pollution problem across the country. Overall objective of the NCAP is comprehensive mitigation actions for prevention, control and abatement of air pollution besides augmenting the air quality monitoring network across the country. Taking into account the available international experiences and national studies, 20-30% reduction of PM<sub>2.5</sub> and PM<sub>10</sub> concentration is targeted by 2024. This is keeping 2017 as the base year for comparison.

(c) and (d) On the basis of available monitoring data, 102 non-attainment cities have been identified for undertaking air pollution mitigation actions under the Programme. The list of 102 non-attainment cities is given in Statement. [Refer to the Statement Appended to the Answer to USQ No. 2759 (Part (a) to (c))].

(e) and (f) Formulation of city specific air pollution abatement action plan for 102 non-attainment cities is one of the major components under NCAP.

**CAAQM station for Odisha**

2770. SHRI PRASANNA ACHARYA: Will the Minister of ENVIRONMENT, FOREST AND CLIMATE CHANGE be pleased to state:

(a) whether Government intends to expand the network of Continuous Ambient Air Quality Monitoring (CAAQM) stations in Odisha; and

(b) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE (DR. MAHESH SHARMA): (a) and (b) The proposal to expand the network of Continuous Ambient Air Quality Monitoring (CAAQM) stations is under consideration of Central Pollution Control Board (CPCB). In Odisha, there are two (02) Continuous Ambient Air Quality (CAAQM) stations, one each at Angul - Talcher and Brajarajnagar/Jharsuguda.

**Proposal to revisit CRZ plan**

2771. SHRI V. VIJAYASAI REDDY: Will the Minister of ENVIRONMENT, FOREST AND CLIMATE CHANGE be pleased to state:

(a) whether it is a fact that Government proposes to revisit the Coastal Regulation Zone Plan to give more leeway to States to promote tourism;

(b) if so, the details of the proposed changes to the CRZ Plan and the manner in which they are beneficial; and

(c) whether any proposal is under consideration of Ministry that in view of huge (1,000 kms.) coast line, Andhra Pradesh has huge tourist potential and the State is requesting long for further relaxing CRZ, 2011 regulations, apart from what is proposed by Ministry?

THE MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE (DR. MAHESH SHARMA): (a) to (c) The Central Government had constituted a Committee to comprehensively review and examine various issues/ concerns of coastal regions and stakeholders, including tourism potential in Andhra Pradesh and other coastal States/UTs. The Andhra Pradesh coast line is included in the draft Coastal Regulation Zone Notification, 2018.